## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid- Corporation V/s. Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| <u>S. No.</u>  | NAME             | DESIGNATION | SIGNATURE  |
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|  |                  | Petitioner  | 0-1  |
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## ORDER TCP 324/I&BC/NCLT/MB/MAH/2017

Learned Counsel of the Petitioner is directed to place on record an Order of the High Court. Adjourned to **19.01.2018**.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial)

Date : 18.12.2017

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## Sd/-

M.K. SHRAWAT Member (Judicial)